

Annexure-1

Name of the corporate debtor: S.L.O. Industries Limited ; Date of commencement of liquidation: 21.01.2022; List of stakeholders as on: 12.10.2023

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Union Bank of India (Formerly Corporation Bank)	17/02/2022	4414922366	4414922366	Secured Financial Creditor	To be arrived after receipt of valuation report	Yes	Hypothecation of Current Assets and Fixed assets of the CD as per the claim form - Annexure 1, dated 16.02.2022	Nil	88.95	-	-	-	-	Factory land and building in the name of the promoter directors relinquished.
1	Total		4414922366	4414922366						88.95					
Note															
1. The admission of the claim is not meant to fix the responsibility on the Liquidator to pay the admitted claim amount. The proceeds from the sale of the liquidation assets shall be distributed in the order of priority as provided in section 53 of IBC, 2016.															
2. The acceptance of claim is on the condition that the claimant has agreed to rectify the discrepancies pointed out in the documents submitted and communicated.															
3. The admitted amount is subject to change in the event any new information is available to the Liquidator.															